(c) if so, what action Government propose against these Rotary dubs for siphoning of funds violating the undertaking given by them when they are receiving foreign funds in India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) No such information is available.

(b) and (c) Does not arise.

## Pension and otter facilities to former Presidents and Vice-Presidents

- 2411. SHRI P. UPENDRA: Will the Minister of HOME AFFAIRS be pleased to Mate:
- (a) wheiher persons who retired as President of India are being paid pension and provided with other facilities;
- (b) if so, what are the details of the facilities; and
- (c) whether Government have proposal to bring forward a legislation for payment of pension to the ex Vice-President of India also?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) and (b) As per provisions under the President's Emoluments and Pension Act, 1951 and rules framed thereunder viz., the President's Pension Rules, 1962, retired Presidents are entitled to a pension of Rs. 1,20,000/- per annum and the following retirement benefits:

- (i) a furnished residence, without payment of rent, a telephone, and a motor car free of charge or car allow ance-
- (ii) secretariat staff consisting of a Personal Secretary, a Personal Assistant and a Peon; and Office expenses which shall not exceed Rs. 12,000/-per annum;
- (iii) medical atcendence and treat-menj' free of charge, and travel in connection with medical treatment.

- (iv) travel, anywhere in India, accompanied by one person, by the highest class, by air, rail or steamer.
- (c) No such proposal is at piesent-, under consideration of the Government.

## Purchase of land by Tibetan Monk

- 2412. SHRI 0. P. KOHLI: Will the Minister of HOME AFFAIRS be pieased to state:
- (a) whether the attention of Government has been drawn to the report published in Indian Express dated 19th February, 1994 that Tibetan monk, Tai Situ has purchased 400 acres of land worth Rs. 12 crore in a village near Gurgaon in Haryana, giving a false Delhi address;
- (b) whether it is also a fact that a multi dimensional centre friendly *to* China is to be! set-up in this sprawling complex at Roza Ka Gujar in Harvana; and
- (c) if so, the details of the deal and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) Yes, Sir.

(b) and (c) The matter is being looked into.

## Burning of a Married woman in Delhi

- 2413. DR. MURLI MANOHAR JOSHI; Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that a case or burning of a married woman in chand Nagar area of West. Delhi by her in-laws has been . registered on 14th. February, 1994 in Tilak Nagar Police Station if so, what are the details hereof;
- (b) what steps are being taken to arrest the alieged culprits; and